- 1					-	
	Name of the Corporate Debtor	Tarun Realtors Private Limited	Date of commencement of CIRP	20-07-2023	List of creditors as on:	05-08-2025

## List of Secured Finanncial Creditors (other than financial creditors belonging to any class of creditors)

														Amount in INR
	Name of Creditor	Details of Claim received		Details of claims admitted					Amount of any					
S. No		Date of receipt	Amount Claimed	Amt of Claim Admitted*	Nature of Claim	Amount covered by security interest		Whether Related Party?	% Voting Share in CoC	Amount of Contingent		Amount of Claims not	Amount of Claims under verification	Remarks, if any
1	Assets Care and Reconstruction Enterprise Limited **	08-08-2023	2,37,54,27,214	2,37,54,27,214	Loan	Yes	No	No	49.89%	-	-		-	Refer Note 5 & 3 below
2	Asset Reconstruction Company (India) Limited	07-08-2023	1,01,65,15,282	1,01,65,15,282	Loan	Yes	No	No	21.35%	-	-	-	-	Refer Note 3 below
3	The Karur Vysya Bank Limited***	08-08-2023	1,39,98,83,241	1,36,90,08,892	Loan	Yes	No	No	28.75%	-	-	3,08,74,348.69	-	Refer Note 3 below
			4,79,18,25,737	4,76,09,51,388					100.0%	-	-	3,08,74,348.69	-	

- 1. Amounts admitted have been mentioned above basis available information and may be updated/revised as per additional information received.

- 1. Annotes building the Company of the Company (Indian Bank assigned its loan along with all rights title and interest to Asset Scare and Reconstruction Enterprise Limited vide assignment agreement dated 28th September 2021
  4. C. South Indian Bank assigned its loan along with all rights title and interest to Asset Reconstruction Company (India) Limited vide assignment agreement dated 28th September 2021
  4. C. South Indian Bank assigned its loan along with all rights title and interest to Asset Reconstruction Company (India) Limited vide assignment agreement dated 28th September 2021